

(b) and (c) Syria shares India's view that only scrupulous implementation of the Geneva Accord can restore peace and normalcy in Afghanistan. Syria and India have agreed to remain in touch with a view to securing this objective.

Proposal for Upper Bhadra Project

1197. SHRI H. HANUMAN-
THAPPA;
SHRI SOHAN LAL DHU-
SIYA;
SHRI HARI SINGH:

Will the Minister of WATER RE-SOURCES be pleased to state:

(a) whether Government have received any proposal from Karnataka Government for 'Upper Bhadra Project'; and

(b) if so, by when it is likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI): (a) No, Sir.

(b) Does not arise.

Erosion in Ganga at Farakka

1198. SHRI SUNIL BASU RAY;
SHRI RAMNARAYAN
GOSWAMI:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government have received any letter from Members of Parliament in the month of May, 1988 regarding erosion of the river Ganga at Farakka; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI): (a) and (b) Yes, Sir. The letter sought to indicate that river

bank erosion on the right bank downstream of Farakka Barrage is taking place and made a request to implement the recommendations of the anti-erosion Committee.

Commission paid by Bofors in the Howitzer Guns

1199. SHRI CHIMANBHAI MEHTA:
Will the Minister of DEFENCE be pleased to state:

(a) whether the department has come across the reports in 'Hindu' published during the last three months with regard to Bofors Howitzer guns and commission paid to 3 foreign based companies;

(b) whether it is a fact that MOINEAO S. A. is linked with Hindujas; whether MOINEAO S. A. received Rs. 10 crores for the Howitzer contract as Commission or winding up cost;

(c) whether it is confirmed that Bofors paid 5.75 per cent commission to Svenska Ltd. and whether such a high commission amounts to bribe;

(d) whether Shri Win Chadda is connected with any of the three companies that were paid commissions and if so what are the details of Win Chadda's connection whether any move has been made to investigate Bofors-Hinduja connection; and

(e) whether Government officers sent abroad to investigate into Bofors scandal has brought any evidence or material pertaining to the scandal; if so, what are the details thereof?

THE MINISTER OF DEFENCE (SHRI K. C. PANT): (a) to (e) The Government has seen the material published in the 'Hindu' during April, 1988 to June, 1988, purporting to relate to agreements concluded by M/s Bofors with certain foreign and Indian firms and the alleged payments made by them to these firms. Necessary in-